

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-510**  
IB-1051/ND/2019  
IA/5659/2023, IA/6582/2023

**IN THE MATTER OF:**

Anand Prakash Soni & Ors.

....Applicant

**Vs.**

Hector Realty Ventures Pvt. Ltd.

.....Respondent

**SECTION**

U/s 7 IBC

**Order delivered on 22.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Adarsh Kr. Gupta, Adv. in IA/6582/2023

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA/5659/2023:-**

Ld. Counsel on behalf of Applicant is present and submitted that in terms of order dated 30.10.2023, they have filed their written submissions and the same are now available on the e-portal. Order in this matter is **reserved**.

**IA/6582/2023:-**

List this application on **28.05.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**